

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the
12th March, 2008.*

CLASS I & II OFFICERS ON DEPUTATION TO BOARDS/CORPORATION

***880. SH. KARAN SINGH DALAL, M.L.A:** Will the **Chief Minister** be pleased to state:

- a) the number of Class I and II Haryana Government Officers presently working on deputation in various Board and Corporations;
- b) the number of those in (a) above who have overstayed their normal deputation period of three years;
- c) the number of those in (b) above who are staying on deputation without equivalent or higher sanctioned posts; and
- d) the number of those deputationists in (a) above who have gone back to the same or other Board/ Corporation without spending the minimum required cooling period in their parent Department?

Chandigarh:

SUMIT KUMAR

The 5th March,
2008

Secretary,

Haryana Vidhan Sabha